

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 9.9.2019

ORDER NO. 188 of 2019

Hon'ble President is pleased to partially modify the roster order no. 159/2019 for CESTAT, New Delhi for the period from 9.9.2019 to 13.9.2019 as follows.

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President and Hon'ble Sh. C. L. Mahar, Member (T)	From 9.9.2019 to 13.9.2019	Excise, Customs and Service Tax Division Bench matters.
Hon'ble Sh. Anil Choudhary, Member (J)	From 9.9.2019 to 13.9.2019	Single Member Bench matters.
Hon'ble Sh. Ashok Jindal, Member (J)	From 9.9.2019 to 13.9.2019	Single Member Bench matters.

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/ P.A. to Registrar/ Dy.Registrar, CESTAT/ Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar